

Rural Development Scheme

1080. SHRI K. RAHMAN KHAN: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Government has proposed to construct 51 lakh houses for the poor in the coming year;
- (b) whether any budgetary allocation has been made to construct these 51 lakh houses; if so, the details thereof; and
- (c) the details of the plans for construction of 51 lakh houses so as to achieve the target within one year?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) Under Pradhan Mantri Awaas Yojana - Gramin (PMAY-G), one crore Pucca houses are to be completed by March, 2019. Out of these, 51 lakh houses are to be completed by March, 2018.

(b) The total financial implication of the scheme from 1st April, 2016 till 31st March, 2019 is estimated to be ₹81,975 crores. Out of this, ₹60,000 crore has been committed through budgetary resources. The additional financial requirement of ₹21,975 crore shall be met by borrowing from National Bank for Agriculture and Rural Development (NABARD).

(c) The Ministry reviews the progress of house construction against the targets allocated on regular basis through Performance Review Committee (PRC) meetings, PMAY-G Nodal officers meetings, through Area Officers visit, visits of National Level Monitors (NLM) and through Common Review Mission (CRM).

Benefits from PMAY-G

1081. SHRI RAM KUMAR KASHYAP: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the erstwhile Indira Awas Yojana (IAY) had been restructured into Pradhan Mantri Awas Yojana Grameen (PMAY-G) with a view to pursue the objective of 'Housing for All by 2022' and if so, the details thereof;
- (b) whether Government has conducted any study to assess shelterless population yet to be benefited by PMAY-G scheme, the details thereof, State-wise; and
- (c) the details of measures taken to eradicate the shelterlessness from the country by 2022?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI

RAM KRIPAL YADAV): (a) to (c) Yes, Sir. With a commitment to provide **"Housing for All"** by 2022 by eradicating shelterlessness, the erstwhile rural housing scheme of erstwhile Indira Awaas Yojana (IAY) has been restructured to Pradhan Mantri Awaas Yojana - Gramin (PMAY-G) w.e.f. 1st April, 2016. In the initial phase of PMAY-G, one crore houses are to be constructed in rural India at unit assistance of Rs 1.2 lakh in plain areas and Rs 1.3 lakh in North Eastern and Himalayan States/difficult areas/IAP districts by March 2019.

The universe of eligible beneficiaries under PMAY-G consists of the houseless and households living in zero, one or two room houses with kutchra wall and kutchra roof as per the Socio Economic and Caste Census (SECC) 2011 data. As on 28th February, 2018, around 2.62 crore households have been found eligible to receive assistance under PMAY-G after verification by the Gram Sabha and completion of Appellate proceedings.

The procedure for inclusion of eligible households, including shelterless population, who have been left out of the Permanent Waitlist (PWL) of PMAY-G has been enunciated in the Framework for Implementation of PMAY-G. The Ministry has issued detailed instructions to the States regarding the modalities for recommending households for inclusion into the PWL.

Funds allocated under PMGSY

1082. SHRI SANTIUSE KUJUR: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of the amount allocated/ sanctioned and utilized under Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last three years and the current year, State/UT-wise;

(b) whether Government has introduced any new criteria for development of roads under PMGSY;

(c) if so, the details thereof; and

(d) whether Government proposes to give a significant role to Member of Parliament (Rajya Sabha or Lok Sabha) in selection of roads under PMGSY?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAMKRIPAL YADAV): (a) to (c) Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations in the core network with a population of 500 persons (as per 2001 Census) and above in plain areas. In respect of 'Special Category States' (North-East, Himachal Pradesh, Jammu & Kashmir and Uttarakhand), the Desert areas, the Tribal (Schedule V) areas and Selected Tribal and Backward districts as identified by the Ministry of Home Affairs (MHA)/erstwhile Planning Commission, the objective is